

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.01.2022 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP
2.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With	Anushree Kapadia	Natasha Dhruvan Shah-R2 Nipun Katyay
3.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruvan Shah-R2

For Directions

4.	Comp. App. (AT) (Ins) No. 641 of 2021	Volkswagen Finance Pvt. Ltd. Vs. Parag Sheth Resolution Professional of Torque Automotive Pvt. Ltd. & Anr.	Ashish Makhija	Karan Valecha Jaimin R Dave
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For Admission (Fresh Case)

5.	Comp. App. (AT) (Ins) No. 805 of 2021	Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors.	Surekha Raman	
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For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 549 of 2021	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	
7.	Comp. App. (AT) (Ins) No. 571 of 2021	Mayur Bagri Vs. Overnite Express Ltd. & Anr.	Rishabh Dua	Amruta Modak

8.	Comp. App. (AT) (Ins) No. 591 of 2021	Usha Sharma Director of Suspended Board of Directors Ganaya Commodities Pvt. Ltd. Vs. Avneet Goyal & Anr.	Anurag Ojha	Abhishek Parihar- R2
9.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	
10.	Comp. App. (AT) No. 114 of 2021	Gautam Khaitan Vs. Deputy Commissioner of Income Tax & Ors.	Aditya Ghadge	
11.	Comp. App (AT) No. 172 of 2020	Balwant Singh Kanda Vs. Kanda Auto Pvt. Ltd. & Ors.	Satyavikram	Shekhar Gupta Kamal Khata

For Hearing

12.	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2
13.	Comp. App. (AT) (Ins) No. 724 of 2021	Dilip Kumar Manubhai Bhalodia & Anr. Vs. JM Financial Asset Reconstruction Company Ltd. & Anr.	Malak Bhatt	Anil Bhatia Kajal Sharma Sonal Jain-R1 Rajesh Srivastava-R2
14.	Comp. App. (AT) No. 183 of 2020	Ram Prakash Gupta Vs. Radhey Shyam Sharma & Ors.	Saraswata Mohapatra	Sushil Kumar Dubey-R1 & R2 Vaibhav Mishra-R3
15.	Comp. App. (AT) (Ins) No. 187 of 2020	Digamber Bhondwe Director, Turning Point Estates Pvt. Ltd. Vs. JM Financial Asset Reconstruction Company & Anr.	Sunil Mund	Abhishek Anand Abhijeet Sinha Sumit Bindal-R1 Kunal Kanungo Atishay Jain
16.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
17.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
18.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd. With	Amir Arsiwala	Prachi Johri

19.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
20.	Comp. App. (AT) No. 61 of 2021	SLV Security Services Pvt. Ltd. Vs. Vishal Swara & Anr.	Aayush Malhotra	Pulkit Deora-R1 & R2 Arnan Vidyarthi Vishal Swara

02:00 PM

For Hearing

21.	Comp. App. (AT) No. 106 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Anr.	Anuradha Dutt	Kumar Anurag Singh Zain A. Khan-R1 Vishal Ganda-R2
		With		
22.	Comp. App. (AT) No. 113 of 2021 & I.A 2884 of 2021	Sandeep Gupta & Anr. Vs. Asian Hotels (West) Ltd. & Ors.	Anuradha Dutt	Suman Jyoti Khaitan Sameer Sagar Shruti Gupta-R1-R3 Kumar Anurag Singh- R4 Ashish Aggarwal-R5 Anuj Shah-R6

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

-sd/-
Registrar